GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.5045

TO BE ANSWERED ON FRIDAY THE 16TH DECEMBER, 2016 AGRAHAYANA 25, 1938 (SAKA)

IMPORT DUTY

5045. ADV. M. UDHAYAKUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has made cut in import duty on many items in the recent months;
- (b) if so, the details thereof;
- (c) whether the said move is aimed at stabilising the prices of these products in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

- (a), (b), (c) and (d): After this year's Budget, the Central Government has reduced the import duty on the following essential commodities, inter alia, aimed at stabilizing the prices of these commodities in the country, namely:-
- (a) Reduction in import duty on wheat from 25% to 10% with effect from 23.09.2016 for a period upto 28.02.2017 [notification No.51/2016-Customs, dated 23.09.2016] which was subsequently further reduced to Nil with effect from 08.12.2016 without any end date [notification No.60/2016-Customs, dated 08.12.2016].
- (b) Reduction in import duty on potatoes from 30% to 10% with effect from 23.09.2016 for a period upto 31.10.2016 [notification No.51/2016-Customs, dated 23.09.2016].
- (c) Reduction in import duty on crude palm oil of edible grade from 12.5% to 7.5%, and on refined palm oil of edible grade from 20% to 15% [notification No.51/2016-Customs, dated 23.09.2016].
